

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

WINTER SESSION

FRIDAY, NOVEMBER 21, 2014

GOVERNMENT BUSINESS

1. **National Anthem.**
2. The Speaker to announce the Report of the Business Advisory Committee under Rule 230.
3. Shri P. TYNBONG, Minister in-charge Parliamentary Affairs to move :-
“That this House agrees to the allocation of time proposed by the Business Advisory Committee in regards to the various items of Business for the Current Session”.
4. The Speaker to announce the names of the Members nominated by him to the Panel of Chairmen under Rule 9(1).
5. DR. MUKUL SANGMA, Chief Minister in-charge Commerce and Industries to lay the following:
 - (a) The Thirty-third Annual Reports of the Meghalaya Bamboo Chips Limited Shillong for the year 2011-2012.
 - (b) The Thirty-fourth Annual Reports of the Meghalaya Bamboo Chips Limited Shillong for the year 2012-2013.
6. DR. MUKUL SANGMA, Chief Minister in-charge Political to lay the Gazette of Meghalaya, dated 13th November, 2014 relating to letter No.POL/205/2012/PT/20., dated 29th October, 2014 regarding the Search Committee (Constitution, Terms and Conditions of appointment of Members and the manner of Selection of Panel of Names for appointment of Chairperson and Members of Lokayukta) Rules, 2014.
7. DR. MUKUL SANGMA, Chief Minister in-charge Finance to lay the Contingency Fund of Meghalaya (Amendment) Ordinance, 2014.

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8. DR. MUKUL SANGMA, Chief Minister in-charge Personnel to lay the 8th Annual Report of the Meghalaya State Information Commission for the year 2013.
9. Shri H.D.R LYNGDOH, Minister in-charge Transport to lay The Meghalaya Installation Regulation/Maintenance and Operation of Weighbridge (Amendment) Rules, 2014.
10. Shri PRESTONE TYNSONG, Minister in-charge Forest & Environment to lay the following:
 - (a) The Annual Report of the Meghalaya State Pollution Control Board for the year 2010 – 2011.
 - (b) The Annual Report of the Meghalaya State Pollution Control Board for the year 2011 -2012.
11. Dr. MUKUL SANGMA, Chief Minister in-charge Political to lay the “ANVC-Agreed Text for Settlement”.
12.
 - (a) Dr. MUKUL SANGMA, Chief Minister in-charge Finance to beg leave to introduce the Contingency Fund of Meghalaya (Amendment) Bill, 2014.
 - (b) If leave be granted to introduce the Bill.
13. Obituary References.

*Shillong,
The 20th November, 2014.*

*H. Myllemngap,
Secretary,
Meghalaya Legislative Assembly.*